

**In the Court of Ms. Kavita Thakur, Sub-Divisional Magistrate, Shimla (Rural),
District Shimla (H. P.)**

Smt. Shakuntla Devi d/o Sh. Jeevan Lal & w/o Sh. Kailash Chand, r/o Village Dadal, P.O. Bhumti, Tehsil Arki, Distt. Solan (H.P.).

Versus

General Public

. . Respondent.

Whereas, Smt. Shakuntla Devi d/o Sh. Jeevan Lal & w/o Sh. Kailash Chand, r/o Village Dadal, P.O. Bhumti, Tehsil Arki, Distt. Solan (H.P.) filed an application alongwith affidavit in the court of undersigned under section 13(3) of the Birth & Death Registration Act, 1969 that she was born on 26-10-1965 in Village Pastshal, P.O. Kalihatti, Tehsil & Distt. Shimla (H.P.) and she has requested to enter date of birth of his/her name Shakuntla Devi as 26-10-1965 in the records of Registrar, Birth and Death in Gram Panchayat Maily (Jejad), Shimla (H.P.):—

Sl. No.	Name of the family member	Relation	Date of Birth
1.	Shakuntla Devi	Self	26-10-1965

Hence, this proclamation is issued to the general public if they have any objection/claim regarding entry of the name & date of birth of above named in the records of Registrar, Birth and Death in Gram Panchayat Maily (Jejad), Shimla (H.P.) may file their claims/objections in this court on or before one month of publication of this notice in Govt. Gazette, failing which necessary orders will be passed.

Issued today on 25-09-2024 under my signature and seal of the court.

Seal.

Sd/-
*Sub-Divisional Magistrate,
Shimla(R), District Shimla (H.P.).*
